

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-5-2020**

Dr. Lalita Fernandes. ... Petitioner
Vs
State of Goa & Ors. ... Respondents

Mr. Nitin Sardesai, Senior Advocate with Mr. Shivam Phadte,
Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Addl.
Government Advocate for Respondents No.1 and 4.

**Coram : M. S. Sonak &
Smt. M.S. Jawalkar JJ.**

Date : 28th May, 2020

P.C.:-

Heard learned Counsel for the parties. The matter to come up in the regular course. Until then, the interim orders granted earlier to continue.

2. S.O. to 22nd June, 2020.

Smt. M.S. Jawalkar J.

M. S. Sonak, J.